

अंग्रेजी और हिन्दी के समाचार पत्रों के जगिये विस्तृत रूप से किया जायेगा ।

Lok Sahayak Sena

402 Shri Muhammed Elias: Will the Minister of Defence be pleased to state

(a) whether it is a fact that a clash occurred between two groups of Lok Sahayak Sena on the 12th December, 1958 at Doonjar Jubilee Maidan, Howrah, W Bengal, and

(b) if so, the reason therefor?

The Minister of Defence (Shri Krishna Menon): (a) and (b) A minor incident occurred between two groups of trainees during tug-of-war on the 11th December, 1958. This was settled by the JCOs. There was no clash as such, and no complaint was received from any trainee about it.

"Smuggling"

403 Shri Raghunath Singh: Will the Minister of Finance be pleased to state whether it is a fact that smuggling of gold has been replaced by smuggling of 'TILLA' and mercury from West Pakistan?

The Minister of Finance (Shri Morarji Desai): The information available with Government does not indicate that smuggling of gold has been replaced by smuggling of Tilla and mercury from West Pakistan.

Naval Mutiny

404 { Shri A. K. Gopalan.
Shri Warrior:

Will the Minister of Defence be pleased to state

(a) what benefits Government have given to the Royal Indian Navy mutineers of 1946, who are at present out of employment, and

(b) whether Government have received any petition from any of those still unemployed?

The Minister of Defence (Shri Krishna Menon): (a) No benefits from Naval service sources have been given.

(b) Yes, Sir

Eviction of Cultivators

405 { Shri A. K. Gopalan:
Shri Warrior:

Will the Minister of Defence be pleased to lay on the Table a complete report on the eviction of cultivators of the Faizabad Cantonment Manjha land in November, 1958.

The Minister of Defence (Shri Krishna Menon): A statement is placed on the Table.

STATEMENT

The Manjha land in Faizabad Cantonment consisting of a total area of 3187.62 acres, belongs to the Ministry of Defence and is meant primarily for Military use.

2 As the land was temporarily surplus to military requirements, a part of it measuring 590 acres was leased in January 1956, to the Kisan Co-operative Society for cultivation. The lease was renewed from year to year and the last annual lease expired on 31st May, 1958. Out of the remaining area, about 657.14 acres were encroached upon by the Society and others.

3 Early in 1958, the entire land was required by the army authorities for essential military use. In the meantime the Kisan Co-operative Society, whose lease was expiring on 31st May, 1958 had asked for its renewal and it was represented that all preparations for the sowing of seeds for the Kharif season had already been taken in hand. Government considered these representations and decided in July, 1958, to extend the lease for 590 acres to the Society till 31st

October, 1958, on the clear and specific understanding that they would peacefully hand over possession on that date. The State Government were informed of this decision and requested to consider arrangements for providing the cultivators with other lands. The Cantonment Executive Officer was also instructed to serve notices on all the encroachers to vacate the land unauthorisedly occupied by them forthwith but not to take active steps to evict them till the Kharif crops had been harvested.

4 On 14th November 1958, the Deputy Defence Minister and the State Revenue Minister met the local M.L.A.'s two M.P.'s and other kisan leaders at Faizabad, impressed on them the necessity for taking back the land for essential military purposes and successfully persuaded them to advise the encroachers to vacate the land peacefully. The Kisan Co-operative Society also handed over the 590 acres held under lease by them to the Military authorities without any hitch. The land is now under military use.

Drills for Mineral Survey

407 **Shri Narasimhan** Will the Minister of Steel, Mines and Fuel be pleased to state

(a) the total number of drills for mineral survey owned by the Indian Bureau of Mines, and

(b) the number in each region?

The Minister of Mines and Oil (**Shri K. D. Malaviya**): (a) 86 drills

(b) Region	No of drills
Bihar	28
Madhya Pradesh	29
Rajasthan	5
Uttar Pradesh	1
Orissa	6
Sikkim.	3
	70

Out of the above drills, 50 are engaged on coal work on behalf of the National Coal Development Corporation (Private) Limited. The rest of the drills out of a total of 86 mentioned at (a) above are under operations.

Oil Survey near Muradpur (J. & K.)

408. **Shri D. C. Sharma**: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No 974 on the 6th December, 1958 and state the further progress made in regard to the survey of petroleum deposits near Muradpur in Kashmir State?

The Minister of Mines and Oil (**Shri K. D. Malaviya**): It is proposed to send a Geological field party to carry out further surveys in this region during the later part of the current field season.

Production of Minerals in Orissa

409 **Shri Ansar Harvani** Will the Minister of Steel, Mines and Fuel be pleased to state whether it is a fact that in view of the export monopoly of manganese by the State Trading Corporation the mine owners in Orissa have slowed down the production?

The Minister of Mines and Oil (**Shri K. D. Malaviya**): No, Sir. The State Trading Corporation does not enjoy the monopoly of export of manganese and the slowing of production has been due to lack of demand from the consuming industries whose rate of production had been slowed down during the recent recession.

Titanium

410 **Shri L. Achaw Singh**: Will the Minister of Steel, Mines and Fuel be pleased to state the annual output of titanium in India and the amount exported during 1957 and 1958?

The Minister of Mines and Oil (**Shri K. D. Malaviya**): Titanium (metal) is not produced in India, but titanium ore, e.g. ilmenite and rutile are mined in India.